

COURT-II

**APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

A.No. 57 of 2014

Dated : 18th October, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Himachal Pradesh State Electricity Board Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Mandakini Ghosh and Mr. Anand K.
Ganesan

Counsel for the Respondent(s) : Mr. Pradeep Misra and Mr. Shashank Pandit
for R-1
Ms. Rinku Gautam JE, HPERC, R-1

ORDER

Learned counsel for the appellant seeks some more time to file rejoinder.
She is directed to file the same by 01.12.2014.

Post the matter on **17th December, 2014** for hearing.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

sh/jps